

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 351/241HDB/2020
NAME OF THE COMPANY	Sri Adidurga Chit Fund Pvt Ltd
NAME OF THE PETITIONER(S)	Yata Srinivasa Reddy
NAME OF THE RESPONDENT(S)	Sri Adidurga Chit Fund Pvt Ltd & 3 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel for the petitioner appeared through videoconference.

Learned counsel for respondent appeared through videoconference.

Learned counsel for petitioner seeks time to file rejoinder, he is directed to file within a week by serving copy to other side.

Matter stands adjourned for hearing on 26.08.2021.

**MEMBER (TECHNICAL)**

**MEMBER (JUDICIAL)**